

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3131
ANSWERED ON:11.02.2014
POLICY FOR FOOD PROCESSING INDUSTRIES
Mahajan Smt. Sumitra

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Union Government has directed the State Governments to formulate food processing industry policy for their respective States;
- (b) if so, the details thereof; and
- (c) the names of the States which have formulated their own food processing industry policy and the quantum of financial assistance provide to each State during each of the last three years and the current year, State/UT-wise ?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) & (b): Yes, Madam. The Ministry of Food Processing Industries with an intention to make concerted efforts for growth and development of food processing sector, is encouraging the State Governments to frame Food Processing Policies aiming at creating rural infrastructure, raising level of food processing, generating farm level employment and creating overall enabling environment keeping in view the requirements of the States.

(c): The States of Karnataka, Uttar Pradesh, Bihar, Madhya Pradesh, Rajasthan, Andhra Pradesh and West Bengal have formulated State Food Processing Policies. The States of Punjab, Tripura, Chhatisgarh, Haryana and Odisha are having food processing policy as a part of their Industrial Policy. No financial assistance is provided by the Union Government to the States for formulating or implementing their food processing policy.